

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 27

CA No. 503/18

a/w

CP No. 211/Chd/Hry/2018

Under Section 241, 242, 244, CA 2013
(Interim Relief)

In the matter of:

Agri-Best International B. V.

...Petitioner

Vs

Agri Best India Ltd & ors

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned
to 15.12.2023.

Sd/-

Court Officer

November 1, 2023

Mamta